

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. No. FST-Lit/36/2021-02- dated 02.07.2021

GOVERNMENT ORDER NO:-3690-JK (LD) of 2021

DATED:- 06 - 07 - 2021

Sanction is hereby accorded to the appointment of Officer of Forest Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

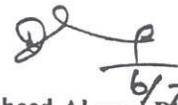
Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 02.07.2021

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor. Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs. Government of India.
4. Commisioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. ³⁶⁹⁰-JK(LD) of 2021 dated 02.07.2021

S.No	Title of the Case	OIC
1.	SWP No. 203/2016 titled Firdous Ahmad Mir vs State of J&K and others	Mr. Vivek Phonsa, JKAS Deputy Secretary to Government
2.	SWP No. 679/2016 titled Iqbal Ahmad Lone & Ors V/s State of J&K & Ors	
3.	SWP No. 796/2016 titled Mohammad Ramzan Mir V/s State and others	
4.	SWP No.28/2015 titled Riyaz Ahmad Masoodi Vs State of J&K & others	
5.	SWP No 497/2013 titled Rashid Yahya Naqash & others vs State of J&K & others	
6.	SWP No. 2522/2011 titled Farooq Ahmad Dar vs State of J&K & others	
7.	SWP No. 2213/2012 titled Iqbal Ahmad Lone vs State of J&K & others	
8.	SWP No. 2720/2012 titled Ab. Salam Sofi vs State of J&K & others	
9.	SWP No. 195/2016 titled Hakeem Mukhtar Ahmad vs State of J&K and others.	
10.	SWP No 1786/2015 titled Gh. Geelani vs state of J&K & another	
11.	SWP No. 1272/2017 titled Zaid Bashir & Ors V/s State of J&K & Ors	
12.	SWP No. 1713/2017 titled Nadeem Ahmad Hafiz V/s State of J&K & Ors.	
13.	SWP No. 1739/2017 titled Humayun Rashid V/s State of J&K & Ors	
14.	SWP No. 859/2015 titled Farooq Ahmad Geelani & others vs State of J&K & others	
15.	OWP No. 1544/2017 titled Khalil ullah V/s State of J&K & Ors	
16.	SWP No. 155/2016 titled Irshad Ahmad Sheikh vs State of J&K & others	
17.	SWP No. 498/2016 titled Tariq Parvez Sheikh and another vs state of J&K and others.	
18.	SWP No. 2619/2014 titled Ravinder Singh	

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	& others vs State of J&K & others
19.	SWP No. 139/2013 titled Harpreet Kour and others Vs State of J&K and others
20.	SWP No. 2953/2015 titled Khalid Amin Mehta & others v state of J&K & others
21.	SWP No. 53/2014 titled Vijay Khosla & others vs State of J&K & Ors
22.	SWP No. 70/2011 titled Sandeep Kumar Sharma vs State of J&K & ors
23.	SWP No. 2619/2014 titled Ravinder Singh & others vs State of J&K & others
24.	SWP No. 1387/2015 titled Liaqat Ali Dar vs State & others
25.	SWP No. 2556/2015 titled Shiv Kumar Khajuria V/s Union of India & Ors.
26.	SWP No. 2309/2015 titled Som Dutt Khajuria V/s State of J&K & Ors
27.	SWP No. 763/2017 titled Abhijeet Joshi & ors V/s State and others
28.	SWP No. 2824/2017 titled Saleem-ul Haq V/s State of J&K & Ors
29.	OWP No. 1789/2016 titled Rajesh Kumar Vs State of J&K & Ors.
30.	CPSW No. 92/2014 In SWP No. 1828/2013 Titled Mst. Saja Vs R.K. Gupta & others.
31.	CPSW No 379/2018 In SWP No. 1163/2013 Titled Mohd Hussain Malik Vs Mohd Afzal & ors.
32.	CPSW No. 243/2014 In SWP No. 186/2013 Titled Gh. Nabi Bhat Vs Mohd Afzal & ors.
33.	CPSW No. 171/2013 In SWP No. 118/2013 Titled Ruhana Mohd Rather Vs state & others.
34.	CPSW No. 243/2018 In SWP No. 593/2017 Titled Ram saran Vs State of J&K & others
35.	CPSW No 880/2012 In SWP No. 732/2010 Titled Abid Hussain Peerzada vs state & others
36.	CPSW No 820/2016 In SWP No. 753/2016 Titled Ab Rehman Ahangar vs State of J&K

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	& ors.	
37.	CPSW No 642/2016 In SWP No. 1202/2016 Titled Nazir Ahmad Ahangar vs State & ors	
38.	CPSW No. 784/2016 In SWP No. 961/2016 Titled Mohd Akbar Malik & Ors V/s State & ors.	
39.	CPSW No. 342/2014 In SWP No. 109/2013 Titled Abid Nazir vs state of J&K & ors.	
40.	CPSW No.338/2014 In SWP No.2318/2002 Titled Mohd Shabir & Others Vs Mohd Afzal Bhat	
41.	CPSW No.333/2017 In SWP No.1284/2013 Titled Aurjun Singh vs State of J&K & others	
42.	CPSW No. 631/2013 In SWP No. 741/2013 Titled Mohd Amin Ganie vs state of J&K & others.	
43.	CCP(S) No. 348/2019 In OWP No. 832/2008 Titled Hilal Leather & Fur Houses vs MK Dwivedi.	
44.	CPSW No. 348/2015 In SWP No. 2401/2003 Titled Suraj Parkash & ors. Vs R.K Gupta & ors.	
45.	CPSW No.609/2018 In SWP No.132/2017 Titled Tariq Ahmad Sheikh & Ors vs MK Dwivedi & ors.	
46.	CPSW No 747/2018 In SWP No.2914/2017 Titled Irshad Ahmad & Ors vs Manoj Kumar & ors.	
47.	CPSW No. 25/2018 In SWP No.1077/2017 Titled Noor Husssain Tantary vs State of J&K & ors.	
48.	CPSW No. 763/2017 In SWP No. 1226/2017 Titled Dwakar Nath & ors vs Mohd Afzal Bhat & ors.	
49.	CPSW No. 27/2018 In SWP No. 1402/2017 Titled Abdul Rehman Naiko vs Mohd Afzal Bhat & ors.	
50.	CPSW No.400/2018 In SWP No. 2437/2017 Titled Ghulam Nabi Buda & ors vs Saurabh Bhagat.	

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51.	CPSW No.387/2013 In SWP No. 1334/2010 Titled Fulall Singh & others vs Ajaz Iqbal & ors.
52.	CPSW No. 99/2016 In SWP No. 1786/2015 Titled Ghulam Geelani Wani vs Rakesh Kumar Gupta
53.	CPSW No.430/2017 In SWP No. 2056/2015 Titled Ghulam Hassan Mir vs Mohd Afzal Bhat & ors
54.	CPSW No.707/2015 In SWP NO. 1302/2015 Titled Shaid Ahmad Thokur vs R.K Gupta & ors.
55.	CPSW No. 598/2018 In SWP No. 2350/2015 Titled Gulzar Ahmad Khan vs Manoj Kumar Dwivedi
56.	CPSW No. 81/2016 In SWP No. 457/2015 Titled Mohd Akram Lone & ors vs Mr. R.K Sharma &
57.	CPSW No.119/2013 In SWP No. 133/2010 Titled Mukesh Kumar & ors Vs R.K. Gupta & ors.
58.	CPSW No 738/2012 In SWP No 1667/2011 Titled Habib-Ullah Gojri Vs Sh. Madav Lal & Others
59.	CPSW No. 161/201 In SWP No. 2585/2016 Titled Shambu Nath vs Mohd Afzal Bhat & ors.
60.	CPSW No. 357/2011 In SWP No. 36/2014 Titled Arshad Hussain & ors vs State & ors
61.	CPSW No. 502/20 In SWP No. 1307/2014 Titled Rattan Chand vs State & ors.
62.	CPSW No. 67/2013 In SWP No. 390/2007 Titled Mohd Shafi vs State & ors.
63.	CPSW No. 246/2011 In SWP No. 3058/2010 Titled Rajinder Kumar & ors vs Shant Manu & ors.
64.	CPSW No. 69/2017 In SWP No. 2173/2013 Titled Gh Mohammad Dar vs Mohd Afzal Bhat & ors.
65.	CPSW No. 320/2016 In SWP No.562/2016 Titled Nazir Ahmad Ganie & Ors vs R.K. Gupta & ors.

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66.	CPSW No 121/2017 In SWP No. 954/2007 Titled Kasturi Lal Vs Mohd Afzal & Others.
67.	CPSW No. 567/2014 In SWP No. 2416/2012 Titled Balram Singh 7 Ors vs S.K Gupta.
68.	CPSW No.861/2015 In SWP No.2205/2011Titled Abdulm Rashid Dar & ors vs R.K.Gupta & Anr.
69.	CPSW No. 413/2013 In SWP No. 1373/2012 Titled Farooq Ahmad Sheikh vs State & Ors.
70.	CPSW No. 669/2012 In SWP No.2335/2011 Titled Mohd yousuf Magray vs State & Ors.
71.	CPSW No.45/2014 In SWP No.729/2013 Titled Bashir Ahmad Malik vs State of J&K & ors.
72.	CPSW No.255/2012 In SWP No. 993/2012 Titled Pardeep Kumar & Ors vs Aijaz Iqbal & Anr.
73.	CPSW No.665/2013 In SWP No.788/2011Titled Mohd Ishtiyag Parray & Ors vs State & Ors
74.	CCP(S) No.71/2021 In SWP No.754/2017 Titled Manzoor Ahmad Kangan vs Mrs. Sarita Chauhan.
75.	CPSW No. 37/2016 In SWP No. 2461/2015 Titled Mohd Shabir & Ors Vs R.K. Gupta & ors
76.	CPSW No. 340/2018.Titled Ghulam Mohd Wagay vs Saurabh Bhagat & Anr
77.	CPSW No. 40/2017 In OWP No. 190/2017 Titled Mohd Shafi vs Mohd Afzal & Ors.
78.	CPSW No. 87/2016 In SWP No. 306/2012 Titled Sat Pal & Anr. Vs R.K. Gupta & Ors.
79.	CPSW No. 12/2019 In SWP No.1861/2018 Titled Farooq Ahmad Dar vs Manoj Kumar.
80.	CPSW No. 245/2011 Titled Gh Hassan & ors vs R.K Gupta & ors.
81.	CPSW No 120/2013 In SWP No. Titled Mohd Shafi vs Ajaz Iqbal & ors.

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82.	CPSW No. 317/2018 Titled Ghulam Mohi-ud-Din Shagoo vs Saurabh bhagat & Ors.
83.	CPSW No. 80/2017 Titled Manzoor Ahmad Kangoo vs Mr.P.K.Singh
84.	CCP (S) 106/2021 In SWP No. 434/2020 Titled Abdul Rashid Mir & Anr vs Sarita Chouhan & Ors.
85.	CPSW No. 817/2016 In SWP No. 853/2016 Titled Syed Bilal Ahmad Geelani vs Mohd Afzal Bhat
86.	CPSW No. 157/2017 In OWP No.472/2016 Titled Bashir Ahmad Mir vs Mohd Afzal Bhat & Ors.
87.	CPSW No.693/2016 In SWP No.748/2016 Titled Ghulam Qadir Bhat vs State of J&K &Ors.
88.	CPSW No. 17/2019 In SWP No.703/2004 Titled Tariq Hafiz vs State of J&K & Ors.
89.	CPSW No. 790/2017 In SWP No. 1571/2017 Titled Wiqar Younous vs Mohd Afzal & Ors.
90.	CPSW No. 291/2018 In SWP No.1913/2017 Titled Abdul Ahad Mir & Ors vs Mr. Saurabh Bhagat
91.	CPSW No. 560/2018 In SWP No.2680/2017 Titled Om Parkash & Ors vs Saurabh Bhagat & Ors.
92.	CPSW No. 583/2017 Titled Ghulam Nabi Bhat vs Mohd Afzal Bhat & ors.
93.	CPSW No. 479/2013 In SWP No.1161/2012 Titled Jai Singh & Ors vs Mohd Afzal Bhat& Ors
94.	CPSW No. 93/2021 In SWP no. 740/2006 Titled Mohd Ayoub vs Sarita Chauhan & Ors.
95.	O.A. No /2021 titled Suresh Kumar Bhat V/s UT of J&K & Ors.
96.	O.A. No /2020 titled Tahir Zullah Mir V/s UT of J&K & Ors.
97.	O.A. No. //2021 titled Javid Ahmad Wani V/s UT of J&K & Ors.

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